

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
08-07-2024 AT 10:30 AM**

**CP(IB) No. 39/7/HDB/ 2017  
AND  
IA(IBC) 1126 & 1383/2024 in CP(IB) No. 39/7/HDB/ 2017  
u/s. 7 of IBC, 2016**

**IN THE MATTER OF:**

PEC Ltd

**...Financial Creditor**

**AND**

Sri Ramakrishna Alloys Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA(IBC) 1126/2024**

Mr Doradla Ranga Rao, Liquidator present physically.

This being an application to take the final progress report on record. The same is taken on record.

Accordingly, **this application is allowed and disposed of.**

**IA(IBC) 1383/2024**

Mr Doradla Ranga Rao, Liquidator present physically.

This being an application filed by the liquidator for closure of liquidation process.

Heard. **For orders on 09.08.2024.**

**Sd/-  
MEMBER (T)**

**Sd/-  
MEMBER (J)**